NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/82/(IB)/2017

NAME OF THE PETITIONER(S)

: SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J.M. Hariharan I. Leula Ruman

Coursel for Petitioner

for terribuer

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner submitted that he has sent private notice to the respondent and the same has been delivered. He has also filed the proof of service of notice and the same is taken on record. The Registry is directed to verify whether notice has been sent to the respondent. Counsel for petitioner is also directed to file affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016. Put up on 13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

